

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

**For Appellant : Mr. Sumesh Dhawan, Ms. Vatsala Garg and
Mr. Gulshan Sachdeva, Advocates**

For Respondent: Mr. Rishabh Bansal, Advocate

ORDER
(Through Virtual Mode)

31.07.2020 Due to paucity of time, the matter could not be heard today.

List the matter 'for hearing' on **11th August, 2020** at 2.00 p.m.

Interim directions shall continue.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

/ns/gc/